

(b) to (e) The Government proposes to establish a focused institutionalized mechanism in the form of a National Counter Terrorism Centre. It is at conceptual stage.

#### **Visa to NRIs to visit India**

672. SARDAR TARLOCHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the country-wise figures of NRIs who have applied for visa to visit India;
- (b) how many were refused the grant of visa;
- (c) whether Government has any special list of persons who are not allowed to come to India; and
- (d) whether Government has anytime consulted the respective Members of Parliament about the names of the so called Black List?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (d) The information is being collected and will be laid on the Table of the House.

#### **Action against police officials involved in 1984 Sikh riots**

673. SARDAR TARLOCHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government had appointed a Commission/Committee under Ms. Kusum Mittal, Former Secretary, Government of India and also another Committee headed by Shri Vaid Marwah, IPS regarding killing of thousands of Sikhs in 1984 in Delhi;
- (b) whether the Committees have recommended action against the police officials responsible for neglecting their duties;
- (c) if so, the names of all the police officials with rank; and
- (d) what action was taken against the police officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) Yes, Sir. The Administrator, UT of Delhi had appointed a Committee headed by Ms. Kusum Lata Mittal to make enquiries into the alleged delinquencies of police officials and submit a report. But the other of Committee headed by Shri Ved Marwah, IPS was discontinued as the Government of India had already announced the appointment of Justice Ranganath Mishra Commission of Inquiry to enquire into these riots.

(b) to (d) The Ved Marwah Committee enquiry was dropped without any report or recommendation being submitted. However, in regard to the Kusum Lata Mittal Report, the details of the police personnel found responsible and the action taken against them is given in Statement.